

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2004/3578/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Nirmali Talukdar,
Principal Judge, Family Court No. III,
Kamrup (M), Guwahati.

Dated Guwahati, the th 26 May, 2022.

Sub:- **Restricted holiday.**

Ref:- Letter No.FCK3/2/14/PJ/168/22, dtd. 25.05.2022

Madam,

With reference to the above, I am directed to inform you that your prayer for **restricted holiday on 30.05.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 28.05.2022 till the morning of 31.05.2022**, has been granted. The Counsellor, Family Court No. III, Kamrup(M), Guwahati shall be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2004/3579/ dated , 26-05-2022
Copy to.

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)